

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

(10)

DA-414/93

Thursday, this the 28th day of November, 1996.

HON'BLE MR. CHETTUR SANKARAN NAIR, CHAIRMAN
HON'BLE MR. S.P. BISWAS, MEMBER (A)

Sushil Kumar Shukla,
S/o Sh. Hari Om Shukla,
R/o Mohalla Gobind Nagar,
Prathma Bank Colony,
Moradabad.

...Applicant

(By Advocate Sh. G.D. Bhandari)

Versus

1. The Union of India,
through: General Manager,
Northern Railway,
Baroda House,
New Delhi.

2. The Divisional Railway Manager,
Northern Railway,
Moradabad.

...Respondents

(By Advocate Sh. B.K. Aggarwal)

The application having been heard on 28.11.1996
the Tribunal on the same day delivered the following:

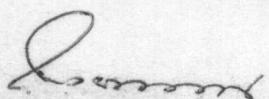
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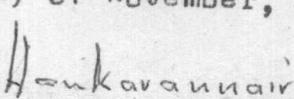
CHETTUR SANKARAN NAIR (J), CHAIRMAN

Applicant challenges an order refusing permission
to appoint "a helper of his choice". The order
looks indeed laconic. But that may be of no moment
now, as in the absence of any interim order in the
last 3 years and 10 months the enquiry would have
taken any course. If applicant is aggrieved by the
state of affairs as they prevail today he will be free
to seek appropriate reliefs.

2. Application is disposed of as aforesaid.

Dated, this the 28th day of November, 1996.


(S.P. BISWAS)
Member (A)


(CHETTUR SANKARAN NAIR, J.)
Chairman

'Sanju'